

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 66/12
PETITION NUMBER	:	TP 38/16
NAME OF THE PETITIONER (S)	:	PRAMOD RAMDAS KAMAT & 3 OTHERS
NAME OF THE RESPONDENT (S)	:	SREE SREENIVASA TEXTILES PROCESSING PVT. LTD. & 8 OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1)	PRADDEEP	Respondent 1-8	<u>Pradeep</u>
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ORDER

Counsel for R-1 to R-8 is present. Counsel for R-1 to 8 informed that intimation was sent to the Counsel for petitioners through e-mail. However, none appeared for petitioners. Notice to R-9 is not taken up. The mail sent to the petitioners' counsel is not served. Earlier notice issued to counsel for the petitioner also returned as "Left".

Registry to issue fresh notice to the petitioners.
Registry also to issue fresh notice to R-9.
Posted to 29-03-2017.

Member (T)

Member (T)